

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

EXCISE APPEAL NO. 10245 OF 2014

(Arising out of OIA-SUR-EXCUS-002-APP-236-13-14 dated 30/10/2013 passed by Commissioner of Central Excise-SURAT-II)

Gujarat Guardian Ltd

Appellant

Village : Kondh,
Taluka : Valia,
Bharuch, Gujarat

Vs.

C.C.E. & S.T.-Surat-ii

Respondent

New C. Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

Appearance:

Present for the Appellant :Shri S J Vyas, Advocate

Present for the Respondent: Shri P. Ganesan, Superintendent (AR)

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

DATE OF HEARING: 12.02.2024

DATE OF DECISION: 20.03.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
NO. 54 OF 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**

Arpita